

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, BULDANA**

**NOTICE**

13<sup>th</sup> January, 2021.

Ref'nce : Hon'ble High Court email Dt.12<sup>th</sup> January, 2021

It is hereby notified for the information of all Advocates, Litigants and the Public at large that, District & Sessions Court, Buldana has deployed the new e-filing 3.0 facility with new features; however the earlier e-filing facility is closed.

The URL of the new e-filing 3.0 is as follows...

**<https://filing.ecourts.gov.in/pdedev/index.php>**

All Advocates, Litigants and Public at large are therefore requested to make fullest use of the new e-filing facility and get benefited.

  
( Mahendra K. Mahajan )

Principal District & Sessions Judge,  
Buldana